

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT**

RAJYA SABHA

**UNSTARRED QUESTION NO. 4097
TO BE ANSWERED ON 07.04.2022**

CESS COLLECTED AND USED UNDER THE BOCW

4097. SHRI TIRUCHI SIVA:

Will the Minister of Labour and Employment be pleased to state:

- (a) the impact on State unorganized workers' welfare boards that are under State jurisdiction due to new labour codes;**
- (b) the amount of cess collected by the State Building and Other Construction Workers (BOCW) Boards since 2017 till date, State-wise;**
- (c) the amount of BOCW cess used for the welfare of construction workers since 2017 including the amount used for women construction workers, State-wise;**
- (d) the number of registrations of unorganized workers under the unorganized welfare boards; and**
- (e) the number of unorganized workers' welfare boards which have been set up, year-wise breakup thereof?**

ANSWER

**MINISTER OF STATE FOR LABOUR AND EMPLOYMENT
(SHRI RAMESWAR TELI)**

(a): Section 6 of Code on Social Security 2020 provides the constitution of State Unorganised Workers Boards which will inter-alia recommend the State Government for framing suitable schemes for different sections of the unorganised sector workers; advise the State Government on such matters arising out of the administration of this Code, monitor such social welfare schemes for unorganised workers as are administered by the State Government; review the record keeping functions performed at the district level; review the progress of registration and issue of cards to unorganised sector workers; review the expenditure from the funds under various schemes; and undertake such other functions as are assigned to it by the State Government from time to time.

(b) & (c): The cumulative details of cess collected and expenditure incurred thereon by the different State Building and Other Construction Workers' Welfare Boards is at Annexure A.

(d): The Building and Other Construction Workers' (BoCW) welfare Boards of the States/UTs maintain the data only of construction workers of respective states. Details of registered Construction Workers State-wise is enclosed at Annexure B.

Total number of unorganised workers registered under e-SHRAM portal as on 5.4.2022 is 27,10,83,256, state-wise break-up of which may be seen at Annexure C

(e): All State (s)/UT (s) Government, except Delhi, have reported constitution of State Social Security Boards. National Social Security Board (NSSB) constituted under the Unorganized Workers' Social Security Act, 2008, were set up in 2009, 2013 and 2017.

ANNEXURE REFERRED TO IN REPLY TO PART (b) & (c) OF RAJYA SABHA UN-STARRED QUESTION NO. 4097 FOR 07.04.2022 REGARDING “CESS COLLECTED AND USED UNDER THE BOCW” RAISED BY SHRI TIRUCHI SIVA –

Details of Cess collected by BOCW and expenditure incurred on construction workers, including women

| Sl.No. | State/UT | Cess Collected in cumulative (Rs. in crores) | Expenditure cumulative (Rs. in Crores) (As on 30 th March, 2022) |
|--------|-------------------------------------|---|--|
| 1 | Andhra Pradesh | 2374.71 | 519.17 |
| 2 | Arunachal Pradesh | 297.69 | 115.16 |
| 3 | Assam | 1688.18 | 290.21 |
| 4 | Bihar | 2433.51 | 1383.18 |
| 5 | Chhattisgarh | 1763.65 | 1219.49 |
| 6 | Goa | 263.50 | 4.86 |
| 7 | Gujarat | 2013.84 | 545.29 |
| 8 | Haryana | 3337.23 | 1395.61 |
| 9 | Himachal Pradesh | 737.27 | 327.68 |
| 10 | Jammu & Kashmir (including Laddakh) | 1295.74 | 789.37 |
| 11 | Jharkhand | 845.23 | 485.43 |
| 12 | Karnataka | 11108.87 | 3656.96 |
| 13 | Kerala | 2533.34 | 3914.32 |
| 14 | Madhya Pradesh | 5371.03 | 3524.34 |
| 15 | Maharashtra | 11794.00 | 3181.67 |
| 16 | Manipur | 188.59 | 136.59 |
| 17 | Meghalaya | 195.33 | 34.00 |
| 18 | Mizoram | 134.48 | 139.72 |
| 19 | Nagaland | 113.21 | 52.96 |
| 20 | Odisha | 2805.05 | 2543.92 |
| 21 | Punjab | 1501.11 | 831.36 |
| 22 | Rajasthan | 3384.63 | 2491.20 |
| 23 | Sikkim | 188.25 | 56.75 |
| 24 | Tamil Nadu | 4649.11 | 1776.07 |
| 25 | Telangana | 2557.58 | 601.98 |
| 26 | Tripura | 237.14 | 55.99 |
| 27 | Uttar Pradesh | 7144.50 | 2873.69 |
| 28 | Uttarakhand | 655.06 | 518.22 |
| 29 | West Bengal | 3648.69 | 1266.48 |
| 30 | Delhi | 2750.51 | 469.29 |
| 31 | Andaman & Nicobar Island | 111.63 | 28.78 |
| 32 | Chandigarh | 131.42 | 21.42 |
| 33 | Dadra & Nagar Haveli | 69.38 | 6.62 |
| 34 | Daman and Diu | 38.90 | 8.18 |
| 35 | Lakshadweep | 9.36 | 2.36 |
| 36 | Puducherry | 149.52 | 131.08 |
| | TOTAL | 78521.24 | 35399.40 |

ANNEXURE REFERRED TO IN REPLY TO PART (d) OF RAJYA SABHA UN-STARRED QUESTION NO. 4097 FOR 07.04.2022 REGARDING “CESS COLLECTED AND USED UNDER THE BOCW” RAISED BY SHRI TIRUCHI SIVA.

No. of BOCW workers registered state-wise :

| Sl. No. | State/UT | No. of registered BOC workers |
|---------|-------------------------------------|-------------------------------|
| 1 | Andhra Pradesh | 1973592 |
| 2 | Arunachal Pradesh | 44136 |
| 3 | Assam | 543275 |
| 4 | Bihar | 1970680 |
| 5 | Chhattisgarh | 2020732 |
| 6 | Goa | 16060 |
| 7 | Gujarat | 683000 |
| 8 | Haryana | 893957 |
| 9 | Himachal Pradesh | 339049 |
| 10 | Jammu & Kashmir (including Laddakh) | 610738 |
| 11 | Jharkhand | 1205939 |
| 12 | Karnataka | 3165495 |
| 13 | Kerala | 2030730 |
| 14 | Madhya Pradesh | 1230250 |
| 15 | Maharashtra | 3040210 |
| 16 | Manipur | 151459 |
| 17 | Meghalaya | 82059 |
| 18 | Mizoram | 52947 |
| 19 | Nagaland | 32399 |
| 20 | Odisha | 2900349 |
| 21 | Punjab | 579212 |
| 22 | Rajasthan | 2839216 |
| 23 | Sikkim | 38361 |
| 24 | Tamil Nadu | 1675896 |
| 25 | Telangana | 1213696 |
| 26 | Tripura | 115692 |
| 27 | Uttar Pradesh | 11936594 |
| 28 | Uttarakhand | 401365 |
| 29 | West Bengal | 3183744 |
| 30 | Delhi | 587184 |
| 31 | Andaman & Nicobar Island | 21488 |
| 32 | Chandigarh | 28053 |
| 33 | Dadra & Nagar Haveli | 10228 |
| 34 | Daman and Diu | 12718 |
| 35 | Lakshadweep | 434 |
| 36 | Puducherry | 36238 |
| | TOTAL | 45667175 |

Annexure –C

ANNEXURE REFERRED TO IN REPLY TO PART (d) OF RAJYA SABHA UN-STARRED QUESTION NO. 4097 FOR 07.04.2022 REGARDING “CESS COLLECTED AND USED UNDER THE BOCW” RAISED BY SHRI TIRUCHI SIVA.

State Wise Registrations of Unorganised Workers on e-SHRAM Portal

| Sl.No. | State | Total Registered |
|--------|--|------------------|
| 1 | Uttar Pradesh | 8,26,54,637 |
| 2 | Odisha | 1,32,46,993 |
| 3 | Chhattisgarh | 79,17,717 |
| 4 | Uttarakhand | 29,39,250 |
| 5 | West Bengal | 2,54,08,453 |
| 6 | Himachal Pradesh | 18,65,966 |
| 7 | Jammu and Kashmir | 32,17,113 |
| 8 | Jharkhand | 89,30,213 |
| 9 | Bihar | 2,80,52,263 |
| 10 | Tripura | 8,16,527 |
| 11 | Assam | 65,53,020 |
| 12 | Madhya Pradesh | 1,56,77,165 |
| 13 | Haryana | 51,69,309 |
| 14 | Punjab | 54,05,102 |
| 15 | Delhi | 31,93,426 |
| 16 | Kerala | 58,30,188 |
| 17 | Chandigarh | 1,71,959 |
| 18 | Rajasthan | 1,19,45,889 |
| 19 | Gujarat | 82,24,460 |
| 20 | Puducherry | 1,75,393 |
| 21 | Manipur | 3,80,085 |
| 22 | The Dadra and Nagar Haveli and Daman and Diu | 72,041 |
| 23 | Maharashtra | 1,17,86,786 |
| 24 | Nagaland | 2,06,160 |
| 25 | Tamil Nadu | 70,86,677 |
| 26 | Karnataka | 60,66,422 |
| 27 | Telangana | 34,30,184 |
| 28 | Andhra Pradesh | 42,49,910 |
| 29 | Ladakh | 22,694 |
| 30 | Andaman and Nicobar Islands | 27,675 |
| 31 | Meghalaya | 2,07,072 |
| 32 | Arunachal Pradesh | 85,098 |
| 33 | Mizoram | 30,890 |
| 34 | Sikkim | 12,340 |
| 35 | Goa | 23,426 |
| 36 | Lakshadweep | 753 |
| | Total | 27,10,83,256 |
